## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited V/s.

M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 59, 241, 242 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. Adulya Singh i/3 Little K.Co
- for Retitioner
1/2
1/2 SIGNATURE

## Order CP No. 35/213,241-242 &59/NCLT/MB/MAH/2016

The parties have reported that the Settlement is in progress. List this matter for reporting Settlement on 6.2.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)